National Company Law Tribunal

Allahabad Bench

CP NO. 781 ALD 1 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: SICR Finance and Capital Put Ltd

SECTION OF THE COMPANIES ACT: U/S. 230/232 of companies act of 2013

SI. NO. Name Designation Representation Signature

1. Monica Nanda Practicing Petitione Partitions

2. Ratat Doil PCS. Petitions Redained

3. Krishng Dev Advocate Ruc Processer

Nyes

CP 78/ALD/2017

Sri Monika Nanda along with Rafat Aquil, PCS for the petitioner as proxy for Saurabh Kalia. It is informed that copy of the CA No. 149/2017 is duly served upon the Central Government through office of RD and the OL. A reply thereof is awaited.

Meanwhile, office of the RD and ROC is at liberty to offer their comments/objection, if any.

The matter be listed for hearing on 14th September,2017.

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti

Date: 28.08.2017